

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 905
ANSWERED ON 09.02.2024

ELECTRIC VEHICLES REGISTERED IN TRIPURA

905. SHRI BIPLAB KUMAR DEB:

Will the Minister of Heavy Industries be pleased to state:

- (a) the number of electric vehicles registered so far in the State of Tripura during the last two years;
- (b) the steps taken to make their manufacturing cost effective; and
- (c) the incentives being offered to the Consumer of electric vehicles?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a): Sir, as per the information received from Ministry of Road Transport and Highways (e-vahan-4 portal), the details of number of electric vehicles registered so far in the State of Tripura during the last two years as under: -

| Calendar Year | Calendar Year | Calendar Year | Total |
|---------------|---------------|---------------|--------|
| 2022 | 2023 | 2024 | |
| 4,178 | 6,312 | 667 | 11,157 |

(b) & (c): Sir, following steps have been taken by the Ministry of Heavy Industries for adoption of electric vehicles in the country:

- i. Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India): The Government notified Phase-II of FAME India Scheme initially for a period of 5 years w.e.f. 01st April, 2019 with an outlay of Rs. 10,000 Crore which further enhanced to Rs. 11,500 Crore.

Under Phase-II of FAME-India Scheme, incentives are provided to buyers of electric vehicles in the form of an upfront reduction in the purchase price of electric vehicles. The incentive is linked to battery capacity i.e. Rs. 10,000/KWh for e-3W and e-4W with a cap 20 % of the cost of vehicle. Further, the incentive/ subsidies for e-2W has been fixed @10,000/- per kWh with cap 15% of the cost of vehicle w.e.f. 01st June, 2023.

- ii. Production Linked Incentive (PLI) scheme, 'National Programme on Advanced Chemistry Cells (ACC) Battery Storage': The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country for 50 GWh. Additionally, 5GWh of niche ACC technologies is also covered under the Scheme.

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- iii. Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry: The Government on 15th September, 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs. 25,938 crores. The scheme provides incentives up to 18% for electric vehicles.

Further, following initiatives have also been taken up by the Government of India to increase the use of electric vehicles in the country:-

- i. GST on electric vehicles and chargers/ charging stations for electric vehicles has been reduced to 5%.
- ii. Ministry of Road Transport and Highways has notified GSR 167(E) dated 1st March, 2019 for retro-fitment of hybrid electric system or electric kit to vehicles and their compliance standards shall be as per AIS 123.
- iii. Ministry of Road Transport and Highways vide G.S.R 749(E) dated 7th August, 2018, has notified the registration mark for Battery Operated Vehicles to be in Yellow colour on Green background for the transport vehicles and for all other cases, in White colour on Green background.
- iv. Ministry of Road Transport and Highways, vide S.O. 5333(E) dated 18th October, 2018, has also granted exemption to the Battery Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirements of permit.
- v. Ministry of Road Transport and Highways, vide GSR 525(E) dated 2nd August, 2021 has exempted Battery Operated Vehicles from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.
- vi. Ministry of Road Transport and Highways has issued a notification vide GSR 302(E) dated 18th April, 2023 to issue All India Tourist Permit for battery operated vehicles without payment of any permit fee.
- vii. Ministry of Road Transport and Highways has issued an advisory dated 17th July, 2019 to all States and Union Territories regarding incentivisation of electric vehicles and induction of electric vehicles in shared mobility and public transport operations.
- viii. Ministry of Road Transport and Highways has issued an advisory dated 12th August, 2020 to all States and UTs regarding sale and registration of Electric Vehicles without batteries.
